

माल गाड़ियां	13
जोड़	321
बोड़ बढ़ी लाइन तथा नीटर लाइन	
उपनगरीय गाड़ियों सहित यात्री गाड़ियां	2799
माल गाड़ियां	1136
जोड़	3935

(ख) जी हां, भविष्य में और अधिक गाड़ियां बिजली कर्षण से चलाई जायेंगी ।

(ग) छठी योजना में 2,800 मार्ग किलोमीटर में विद्युतीकरण करने की योजना है। विद्युतीकृत खंडों में सभी यात्री और माल गाड़ियों को बिजली रेल इंजनों से चलाया जायेगा।

**कोटा और दिल्ली के बीच एक्सप्रेस रेलगाड़ी**

\*251. श्री बंशोक गहलोत: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का कोटा और दिल्ली के बीच एक एक्सप्रेस रेलगाड़ी चलाने का प्रस्ताव है,

(ख) यदि हां, तो इस बारे में कोई निर्णय कब तक लिए जाने की संभावना है, और

(ग) उपर्युक्त रेलगाड़ी के चलाये जाने में कितना समय लगने की संभावना है?

रेल मंत्रालय तथा संसदीय-कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन: (क) जी नहीं।

(ख) और (ग). प्रश्न नहीं उठता।

**Increase crime on North Eastern Railway during 1980**

\*242. SHRI RAJNATH SONKAR SHASTRI:  
SHRI RAJESH KUMAR SINGH:

Will the Minister of RAILWAYS be pleased to lay a statement showing:

(a) whether it is a fact that incidents of crime on the North Eastern Railway had risen considerably during 1980 as compared to the incidents of crime during 1979;

(b) if so, the comparative figures of crimes such as robberies, murders, dacoities and thefts of consignments and pilferages committed on the North Eastern Railway during 1980 as compared to the crimes committed during 1979;

(c) the amount of compensation, if any, paid by the Government during the year 1980 as compared to the amount of compensation paid during 1979; and

(d) the measures taken by Government to check the crimes and to ensure safety of life and property of passengers?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAL-LIKARJUN): (a) Yes, Sir. There was some increase in the incidence of crime on the North Eastern Railway as compared to 1979.

(b) The comparative number of such cases during 1979 and 1980 are as under:

	1979	1980
Murder	13	8
Robberies	39	68
Dacoities	15	28
Theft and pilferage of booked consignment	653	670

(c) No statistics are maintained of claims compensation paid purely on account of such specific cases of lawlessness. However, the claims compensation paid by N. E. Railway on account of loss/theft and pilferage of booked consignment has been as under:

Year	Amount paid (in lakhs)
1979	Rs. 27.46
1980	Rs. 39.72

(d) The following preventive measures have been taken on the Railways including that on the North Eastern Railway to check the crimes and to ensure safety of life and property of the passengers:

1. Escorting of important passenger trains at night by armed guards of Government Railway Police of the concerned States Governments;
2. Beat patrolling at stations/platforms/waiting halls;
3. Surveillance over criminals and known bad characters;
4. Checking of night trains by supervisory officers;
5. Posting of pickets at vulnerable stations;
6. Special squads of CID of State Governments take up investigations of important cases to apprehend criminals responsible for these crimes.
7. Vestibuled doors of coaches are closed between 22.00 hrs. and 06.00 hrs.
8. TTEs/ Attendants/ Conductors have instructions to remain vigilant and to prevent entry of unauthorised persons into coaches particularly the reserved compartments;
9. When there is spurt of crime in a particular area, the attention of the State Government concerned is

drawn for better protection to railway passengers and necessary assistance is rendered whenever required;

10. Armed escorts of Railway Protection Force/Railway Protection Special Force are detailed to patrol affected sections and yards;

11. Railway Protection Force staff are detailed at vulnerable outer signals, engineering restrictions and upgradings where trains low-down;

12. All important yards, goods shed and parcel offices are guarded round-the-clock by Railway Protection Force personnel. Special Attention is being paid to places which are known as black spots.

13. Wagons containing high valued commodities like foodgrains, coal, steel, etc. when running in block loads, are being escorted.

14. At way-side stations when loads are stabled, they are being guarded by Railway Protection Force staff.

15. Intelligence about movements and activities of criminals and receivers of stolen property is collected by Crime Intelligence Branch of the Railway Protection Force and raids are regularly arranged to apprehend criminals and receivers and to recover stolen property.

16. Dog Squads are also being utilised for patrolling yards and arrest of suspects.

17. Close co-ordination is made by Railway Protection Force with the Government Railway Police and Civil Police for effectively tackling the problem of thefts and pilferages.

आज उत्पीडित क्षेत्रों के लिए बंगन

\*253. श्री हयाराम शास्त्री : क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार की पूर्वोक्त और उत्तरी रेलवे से इस बाध्य की शिकायतों प्राप्त हुई हैं कि पंजाब और पश्चिमी उत्तर प्रदेश से पश्चिम बंगाल और असम